

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURTS, NEW DELHI.

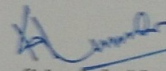
CIRCULAR

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All the records to be digitised should have proper pagination and Index so that hyperlinks and bookmarks are also provided with digitised records.

This is issued with prior approval of Ld. Principal District & Sessions Judge (Officiating), RADC, New Delhi.

  
(Harish Kumar) 18/11/2020

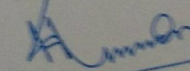
Member of Digitization Committee  
Rouse Avenue District Court, New Delhi.

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- E-21711

Dated, 18 November 2020.

Copy forwarded digitally for information and necessary action to:-

1. All Ld. Judicial Officers, Rouse Avenue District Court, New Delhi.
2. The Branch In-charge, Computer Branch, RADC for uploading on the website.
3. The Branch In-charge, Record Rooms, RADC, New Delhi.
4. PS to Ld. District & Sessions Judge-cum-Special Judge(PC Act)(CBI), RADC, New Delhi.

  
(Harish Kumar) 18/11/2020

Member of Digitization Committee  
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